



**TAMIL NADU LEGISLATIVE ASSEMBLY
(NINTH ASSEMBLY)**

**FIRST SESSION -- FIRST MEETING
(6th February 1989 to 21st February 1989)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat,
Madras-600 009.**

PREFACE

This publication contains a brief resume of the Business transacted by the Tamil Nadu Legislative Assembly during its First Meeting in the First Session of the Ninth Tamil Nadu Legislative Assembly held from 6th February 1989 to 21st February 1989.

Madras-600 009
Dated 20th March 1989

C.K. RAMASWAMY
Secretary

CONTENTS

<i>Serial number (1)</i>	<i>Subject (2)</i>	<i>Page (3)</i>
I	Summons	1
II	Duration of the Meeting	1
III	Sittings of the Assembly	1
IV	Oath or Affirmation	1
V	Election of Speaker and Deputy Speaker	2
VI	Obituary References	3
VII	Governor's Address and Motion of Thanks there-upon	5
VIII	Panel of Chairmen	5
IX	Statements made by Minister under Rule 110 of the Tamil Nadu Legislative Assembly Rules	6
X	Adjournment Motion	6
XI	Calling Attention Statements	7
XII	Legislative Business	9
XIII	Government Resolutions	9
XIV	Announcement	10
XV	Government Motion	11
XVI	Privilege Matters	11
XVII	Division	11
XVIII	Constitution of Committee	12
XIX	Papers laid on the Table of the House	12
	Appendix	13

**TAMIL NADU LEGISLATIVE ASSEMBLY
NINTH ASSEMBLY - FIRST SESSION -FIRST MEETING**

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 6TH FEBRUARY 1989 TO 21ST FEBRUARY, 1989.**

The Ninth Tamil Nadu Legislative Assembly was constituted on the 27th January, 1989, after the General Elections.

I. SUMMONS

Summons for the First Session of the Ninth Tamil Nadu Legislative Assembly were issued to the Members of the Assembly on the 27th January 1989 in S.O. Ms. No.12, Legislative Assembly Secretariat, dated the 27th January 1989.

II. DURATION OF THE MEETING

The First meeting of the First Session of the Ninth Legislative Assembly commenced on the 6th February 1989 and was adjourned sine die on the 21st February 1989 .

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 10 days during the period from 6th February 1989 to 21st February 1989 on the following days.

6th February 1989, 8th February 1989, 13th February 1989, 14th February 1989, 15th February 1989, 16th February 1989, 17th February 1989, 18th February 1989, 20th February 1989 and 21st February 1989.

In terms of Hours it sat for 38 hours and 23 minutes.

IV. OATH OR AFFIRMATION.

Thiru K. Ramani, Member, Legislative Assembly representing Coimbatore East Constituency was appointed as the 'Speaker Pro-tem' by the Governor , in exercise of the powers conferred by Article 188 of the Constitution of India before whom Oath or Affirmation may be made and subscribed by the Members of the Legislative Assembly under the said Article. He made and subscribed his affirmation in Tamil before the Governor on the afternoon of 1st February 1989, at Raj Bhavan, Guindy, Madras.

On the 6th February 1989, 230 Members including the Nominated Member made and subscribed the oath/affirmation before the Speaker Pro-tem. Of these 191 Members solemnly affirmed their allegiance to the Constitution of India and 39 Members made and subscribed the oath in the name of God. 226 Members made and subscribed oath/affirmation in Tamil and 4 Members in English.

Thiru P. Duraisamy elected from the Namakkal (SC) Assembly Constituency solemnly affirmed his allegiance to the Constitution of India in Tamil on the 7th February, 1989 in the Chamber of Hon. Speaker.

Thiru P.V. Rajendran elected from the Vedaranyam Assembly Constituency made and subscribed his oath of allegiance to the Constitution of India in the name of God on 8th February 1989, in the House.

Thiru R. Chokkar elected from the Virudhunagar Assembly Constituency made and subscribed his oath of allegiance to the Constitution of India in Tamil on 10th February, 1989 in the Chamber of Hon. Speaker.

Under Article 333 of the Constitution of India, the Governor of Tamil Nadu has nominated Prof. Oscar C. Nigli as a Member of the Ninth Tamil Nadu Legislative Assembly representing the Anglo-Indian Community on 6th February, 1989 [G.O. Ms. No. 179, Public Elections-III) Department, dated 5th February 1989].

V. ELECTION OF SPEAKER AND DEPUTY SPEAKER.

The Elections of Speaker and Deputy Speaker were held on 8th February, 1989.

On the 8th February 1989, the Speaker Pro-tem read out to the Assembly the name of Member who had been validly nominated for Office of the Speaker together with those of his proposer and seconder.

<i>Member Nominated.</i> (1)	<i>Proposer.</i> (2)	<i>Secunder.</i> (3)
Thiru M. Sathiah alias Tamilkudimagan	Hon. Dr. M. Karunanidhi.	Hon. Prof. K. Anbazhagan.

As only one nomination was received in favour of Thiru M. Sathiah alias Tamilkudimagan the 'Speaker Pro-tem' declared Thiru M. Sathiah alias Tamilkudimagan as having been unanimously elected as the Speaker.

The Hon. Speaker conducted the election of Deputy Speaker. The Speaker read out to the Assembly the name of Member who had been validly nominated for the Office of Deputy Speaker with those of his proposer and seconder-

<i>Member Nominated.</i> (1)	<i>Proposer.</i> (2)	<i>Secunder.</i> (3)
Thiru P. Duraisamy	Hon. Thiru Arcot N. Veerasamy.	Hon. Thiru Duraimurugan.

As only one nomination was received in favour of Thiru P. Duraisamy, the Speaker declared Thiru P. Duraisamy as having been unanimously elected as Deputy Speaker.

VI. OBITUARY REFERENCES.

Obituary references were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against each-

<i>Serial No.</i>	<i>Name</i>	<i>Constituency.</i>	<i>Period in which served as Member.</i>	<i>Date of demise.</i>	<i>Date on which reference was made in the House.</i>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Thiru A. Krishnan	Mangalore(S.C.)	1967-71	4th February 1988	13th February 1989.
2.	Thiru T. Sampath	Kumbakonam	1957-62	16th February 1988	Do.
3.	Thiru K.R. Gnanasambandan	Nagapattinam	1967-71	20th February 1988	Do.
4.	Thiru A. Chellappa	Valangaiman (S.C.)	1977-80	23rd May 1988	Do.
5.	Thiru P. Musiriputthan	Musiri Tiruchirapalli-I Kulithalai	1977-80 1980-84 1984-88	27th May 1988	Do.
6.	Thiru M. Kalyanasundaram	Tiruchirappalli (North) Tituchirappalli-II	1952-57 1957-62 1962-67	20th June 1988	Do.
7.	Thiru S.C. Sadayappa Mudaliar	Arakonam	1957-62	24th June 1988	Do.
8.	Thiru M. Muthusami Nayagar	Chingleput-General	1957-62	1st July 1988	Do.

<i>Serial No.</i>	<i>Name</i>	<i>Constituency.</i>	<i>Period in which served as Member.</i>	<i>Date of demise.</i>	<i>Date on which reference was made in the House.</i>
(1)	(2)	(3)	(4)	(5)	(6)
9.	Thiru D. Vijayaraj	Thiruvannamalai	1967-71	22nd July 1988	Do.
10.	Thiru Kuppal K.S. Ramakrishnan	Madurai East	1971-76	3rd August 1988	Do.
11.	Thiru K. Vasudevan	Srirangam	1957-62	7th August 1988	Do.
12.	Thiru M. Panneerselvam	Ambur (S.C.)	1967-71 1971-76	26th August 1988	13th February 1989
13.	Thiru H. Abdul Majeed	Vaniyambadi	1985-88	1st September 1988	Do.
14.	Thiru M.V. Karivengadam	Pennagaram, Palakkodu.	1962-67 1971-76	11th September 1988	Do.
15.	Thiru S.B.P. Pattabhirama Rao	Pamaru	1952-53	21st September 1988	Do.
16.	Thiru V.D. Annamalai	Peranamallur	1967-71	5th October 1988	Do.
17.	Thiru R. Rengasamy	Kovilpatti	1985-88	9th December 1988	Do.
18.	Thiru M.K. D. Natarajan	Lalgudi	1967-71	18th January 1989	Do.
19.	Thiru M.K. Mariappan	Harur (Reserved)	1957-62	28th January 1989	Do.

All the Members stood in silence for two minutes as a mark of respect to the deceased.

VII. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREUPON.

Dr. P.C. Alexander, Governor of Tamil Nadu addressed the Members of the Tamil Nadu Legislative Assembly assembled in the Legislative Assembly Chamber, Secretariat, Madras, at 11.00 a.m., on Saturday, the 11th February 1989.

The Motion of Thanks to the Governor's Address was moved by Thiru N. Ganapathy and seconded by Thiru N Ganesamoorthy on the 13th February 1989.

The discussion on the Motion of Thanks took place in the Assembly for five days viz., 13th, 14th, 15th, 16th and 17th February 1989. Forty four members took part in the discussion. The Hon. Chief Minister replied to the debate on the 17th February 1989.

Forty-eight amendments to the Motion of Thanks were received out of which Forty-five were admitted and three amendments were disallowed. Out of these forty-five amendments, twenty-five amendments were given notice by Thiru S. Alagarsamy, Thiru S.R. Balasubramanian, and Thiru Pon. Vijayaraghavan and Thiru Y. Venkateswara Dikshidar were actually moved in the House on 16th February 1989. At the end of the discussion on the Motion of Thanks, the amendments moved by Thiru S. Alagarsamy was deemed to have been withdrawn as the member was not present at the time of voting and the amendments moved by Thiruvalargal Pon. Vijayaraghavan, S.R. Balasubramanian and Y. Venkateswara Dikshidar were not pressed and withdrawn by leave of the House and the original Motion of Thanks to the Governor's Address was adopted by the House on the 17th February 1989.

VIII. PANEL OF CHAIRMEN.

On the 13th February 1989, Hon. Speaker announced the following Panel of Chairmen for the First Session of the Ninth Tamil Nadu Legislative Assembly:-

1. Thiru M. Ramanathan
- 2 . Thiru N. Ganapathy
3. Thiru P. Seenivasan
4. Thiru K. A. Sengottaiyan
5. Thirumathi A.S. Ponnammal
6. Thiru C. Govindarajan

IX. STATEMENTS MADE BY MINISTER UNDER RULE 110 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES.

During the period under Review, three statements were made under Rule 110 of the Tamil Nadu Legislative Assembly on matters of public importance.

<i>Serial number and date</i> (1)	<i>Statement made by</i> (2)	<i>Subject</i> (3)
1 14th February 1989	Hon. Thiru K.N. Nehru, Minister for Electricity.	Fire accident in nnore Thermal Plant on 10th October 1988.
2 18th February 1989	Hon.Dr. Ponmudi alias Deivasigamani, Minister for Public Health.	Ban imposed on the sale and use of immunoglobulin drug as samples of this serum based drug have proved to be positive to AIDS.
3 21st February 1989	Hon. Thiru Nanjil J. Manoharan, Minister for Revenue.	Extension of time granted to cultivating tenants for repayment of their loans.

X. ADJOURNMENT MOTION.

The following notice of Motion for adjournment of the business of the House was brought before the House and the Hon. Speaker withheld his consent to raise the same after hearing both the Member and the Hon. Chief Minister.

<i>Date.</i> (1)	<i>Name of the Member.</i> (2)	<i>Subject.</i> (3)
21st February 1989.	Thiru S.R. Balasubramanian.	Police excesses in Sivakasi.

XI. CALLING ATTENTION STATEMENTS.

Seven Calling Attention statements were made on the floor of the House by the Hon. Ministers on the following matters of urgent public importance.

<i>Serial number and date on which the statements was made.</i>	<i>Name of the Members who called the attention of the Minister.</i>	<i>Ministers who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
1. 15th February , 1989	Thiru V. Thangapandian	Hon. Minister for Public Health	The inconvenience caused in Egmore Eye Hospital due to the breakdown of the Diesel Generator set.
2. 17th February, 1989	Thiruvallargal- M. Sundara Doss S. Noor Mohammed A. Rahmankhan.	Hon. Minister for Food	Non-availability of boiled rice for the public in the ration shops at Kanyakumari District and the improper issue of ration cards to the public at Vilavancode, Kalkulam and Park Town in Madras.
3. 18th February, 1989	Thiru M. Manimaran	Hon. Minister for Agriculture	Difficulties experienced by the sugarcane growers due to non-increase of sugarcane prices by the factories.
4. 20th February, 1989	Thiru K. Ramani Thiru U.K. Vellingiri	Hon. Minister for Education	Fast undertaken by the students of the Coimbatore College of Arts and Science in Vellakkinaru Town Panchayat, Coimbatore Taluk, due to its closure.

<i>Serial number and date on which the statements were made.</i>	<i>Name of the Members who called the attention of the Minister.</i>	<i>Ministers who made the statement.</i>	<i>Subject.</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
5. 20th February 1989	Thiruvallargal- P.S. Thiruvengadam S.P. Kannan K. Pitchandi V.M. Devaraj A.Rajendran D. Ponmudi K.A. Sengottaiyan S.D. Ugamchand Durai Ramasamy V.N. Subramanian P. Marappan V.Periyasamy V.K. Chinnasamy N. Palanivel S.A. Thangarajan	Hon. Minister for Electricity	Anxiety prevailing among the farmers due to inadequate supply of electricity for the past one week in Tamil Nadu particularly in North Arcot and Anna Districts.
6. 21st February 1989	Thirumathi Pappa Umanath	Hon. Minister for Food	Hike in the Price of rice in open market throughout the State.
7. 21st February 1989	Thiru M. Manimaran	Hon. Minister for Public Work	Health hazard caused due to mixing of drinking water with drainage water in the Government Quarters attached to Bouthramanikam Panchayat, Koradachery Union in Thanjavur District due to the negligence of the Executive Engineer, Public Works Department, Trichy.

XII. LEGISLATIVE BUSINESS

During the period five Bills were introduced and all the five Bills were considered and passed the details of which are as follows:-

<i>Serial No. (1)</i>	<i>Title of the Bill. (2)</i>	<i>Date of introduction (3)</i>	<i>Date of consideration and passing. (4)</i>
1.	The Tamil Nadu District Municipalities (Amendment) Bill, 1989 (L.A. Bill No. 1 of 1989).	15th February 1989	18th February 1989
2.	The Tamil Nadu Municipal Corporation Laws (Special Provisions and Amendment) Bill, 1989 (L.A. Bill No.2 of 1989).	15th February 1989	18th February 1989
3.	The Tamil Nadu Panchayats (Amendment) Bill, 1989 (L.A. Bill No. 3 of 1989).	15th February 1989	20th February 1989
4.	The Tamil Nadu Prohibition (Amendment) Bill, 1989 (L.A. Bill No.4 of 1989).	20th February 1989	21st February 1989
5.	The Tamil Nadu Prohibition (Second Amendment) Bill, 1989 (L.A. Bill No.5 of 1989.)	20th February 1989	21st February 1989

XIII. GOVERNMENT RESOLUTIONS.

(1) On the 20th February 1989, Hon. Dr. M. Karunanidhi, Chief Minister moved the following Resolution:-

"That this Assembly resolves that the Legislative Council may be created in the State of Tamil Nadu and that necessary legislation may be passed under clause (1) of Article 169 of the Constitution of India, containing such provisions for the amendment of the constitution as may be necessary to give effect to the provisions of the law and also such supplemental, incidental and consequential provisions as the Parliament may deem necessary."

Thiruvallargal P.N. Vallarasu, Pon. Vijayaragavan, M. Ramanathan, S. Alagarsamy, M. Abdul Latheef, G. Bhuvanaraghan, P.H. Pandian, K. Ramani, Thirumathi A.S. Ponnamal and Thiru KKS.S.R. Ramachandran took part in the discussion.

Hon. Chief Minister replied to the debate.

A division was taken as required under Article 169(1) of the Constitution of India read with Rule 99(5) of the Tamil Nadu Legislative Assembly Rules and the House divided as follows:-

Ayes	169
Noes	22
Neutral	Nil.

Hon. Speaker declared the Resolution as having been passed by a majority of the total membership of the Assembly and by a majority of not less than two-thirds of the Members of the Assembly present and voting.

(2) On the 21st February 1989 Hon. Thiru K.N. Nehru, Minister for Electricity moved the following resolution:-

"That the proposal of the State Government under sub-section (3) of section 65 of the Electricity (Supply) Act, 1948 (Central Act LIV of 1948), to fix the maximum amount, which the Tamil Nadu Electricity Board may, at any time, have on loan under sub-section (1) of the said section, as one thousand and six hundred crores of rupees be approved."

Thiruvallargal S. Gurunathan, S. Noor Mohammed, P.V. Rajendran, S. Alagarsamy, M. Abdul Latheef and K.A. Sengottaiyan, took part in the discussion.

Hon. Minister for Electricity replied to the debate.

The Resolution was put to vote of the House and adopted.

XIV. ANNOUNCEMENT.

On the 16th February, 1989 an announcement was made by the Hon. Speaker in regard to Legislature Parties/Groups functioning in the House as follows:-

(1) Legislative Parties:

- (i) Dravida Munnetra Kazhagam
- (ii) All India Anna Dravida Munnetra Kazhagam (Jayalalitha Group).
- (iii) Indian National Congress.

(2) Legislative Groups:

- (i) Communist Party of India (Marxist).
- (ii) All India Anna Dravida Munnetra Kazhagam
(Janaki M.G. Ramachandran Group)

(3) Other Groups;

- (i) Janata
- (ii) Indian Union Muslim League(L)
- (iii) Communist Party of India.
- (iv) Tamil Nadu Janata
- (v) Tamil Nadu Forward Bloc
- (vi) Independents.

APPENDIX

BUSINESS ADVISORY COMMITTEE

(Constituted on 9th February 1989)

CHAIRMAN:

1. Hon.Thiru M.Sathiah alias Tamilkudimagan,
Speaker

MEMBERS:

2. Hon.Dr. M.Karunanidhi
Chief Minister
3. Hon.Prof.K.Anbzhagan, Leader of the House,
Minister for Education.
4. Hon.Thiru S.J.Sadiq Pasha,
Minister for Law
5. Hon.Thiru.Duraisamy,
Deputy Speaker.
6. Thiru Samsudhin alis Kathiravan,
Chief Government Whip.
7. Selvi J.Jayalalitha,
Leader of the Oppostion.
8. Thiru G.Karuppiah Moopnar
9. ThiruK.Ramani
10. Thiru Y.Venkateswara Dikishidar
11. Thiru S.Alagarsamy
12. Thiru M.Abdul Latheef
13. Thiru P.H. Pandian
14. Thiru Pon. Vijiyaragavan
15. Thiru P.N.Vallarasu
